

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/21/133/2019 in OA/1190/2018

HYDERABAD, this the 24th day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mrs. Naini Jayaseelan, Admn. Member**

G. Chinna Swamy,
S/o. G. Narasaiah,
Aged about 39 years,
Occ: unemployee (Group-C),
R/o. Penchikalapadu Village,
Chandupatla (Post),
Bhongiri (M), Nalgonda Dist., 580 116.

... Petitioner

(By advocate: Mr. K. Siva Reddy)

Vs

1. Gajanan Mallya,
The General Manager,
South Central Railway,
Rail Nilayam, 3rd floor,
Secunderabad - 500 025.
2. J. Balaramaiah,
The Sr. Divisional Personnel Officer,
Guntakal Division,
South Central Railway,
Guntakal.

... Respondents

(By advocate: Mr. V.V.N. Narasimham,
SC for Railways)

ORDER (ORAL)**Hon'ble Mr. Ashish Kalia, Judl. Member**

Learned counsel for the petitioner present. Sri Bhim Singh representing Sri VVN Narasimham, learned counsel for the respondents produced a letter No.SCR/P/GTL/122/CGA/SVG/147/10 dated 31.12.2019 and submits that the order passed by the Tribunal in OA/21/1190/2018 has been complied with.

2. After perusing the letter produced by the respondents, we are satisfied that order passed by the Tribunal has been complied with. Hence, the Contempt Petition is closed. The petitioner is given liberty to challenge the letter dated 31.12.2019 in another O.A.

**(NAINI JAYASEELAN)
ADMN. MEMBER**

**(ASHISH KALIA)
JUDL. MEMBER**

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